HIGH COURT OF SIKKIM Record of Proceedings

I.A. No. 01 of 2024 in MAC App./125/2024/(Filing No.)

GOPI BIR CHAUHAN AND ANOTHER

APPLICANTS

VERSUS

YOGESH CHETTRI AND OTHERS

RESPONDENTS

Date: 30.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Prem Simon Chettri, Advocate.

For Respondents

R-1 Mr. Yashir N. Tamang, Advocate.

R-2 & R-3 None present.

ORDER

Affidavit of service has been filed by the Applicants indicating that service was made on the Respondent No.3 and all documents duly handed over to the said Respondent, at Entel Motors Private Limited, Gangtok.

For Respondent No.2, as seen in the Order dated 21-02-2025, Notice issued had been "delivered".

None enters appearance for the Respondents No.2 and 3, despite the above circumstances.

Learned Counsel for the Respondent No.1 seeks time to file response to the I.A. *supra*.

Let response be filed in the interregnum.

List on 15-05-2025.

Judge